

In the National Company Law Tribunal, Jaipur

IB No. 26/9/JPR/2018

UNDER SECTION 9 of IBC, 2016

In the matter of:

United Enterprises

..... Applicant/Petitioners

VS.

DI Shimla Sizers Pvt. Ltd.

.....Respondent

Order delivered on 20.09.2018

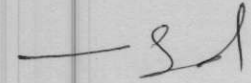
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Fareha Ahmad Khan, Adv

For Respondent(s) : None-appeared

ORDER

Learned counsel for the petitioner is present and seeks for some more time to file the registration certificate as issued by the Registrar of Firms, as inadvertently the certificate issued by the sales tax authority has been filed before this Tribunal. Taking into consideration the said representation of learned counsel for the petitioner, let the registration certificate as issued by the Registrar of Firms be duly filed within a period of one week from today. Post the matter on 04.10.2018.



**(R. Varadharajan)
Member (Judicial)**